

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:206
ANSWERED ON:06.03.2006
FUNDS FOR DEVELOPMENT OF FOREST VILLAGES
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received proposals from various States for development of forest villages;
- (b) if so, the details thereof;
- (c) the funds provided to various States for development of forest villages during the current year, State-wise;
- (d) whether certain norms for allocation of funds have been fixed; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b), (c), (d) and (e) of Lok Sabha Starred Question No. 206 due for reply on 06.03.2006.

(a) and (b) The Government of India has received proposals from 8 States for the development of forest villages. The State-wise details of the proposals are given below:

S. No. State No of Forest Villages
Proposed to be Covered

1. Madhya Pradesh	679
2. Assam	373
3. Chhattisgarh	343
4. Gujarat	199
5. West Bengal	170
6. Mizoram	27
7 Jharkhand	21
8. Orissa	20
Total	1,832

(c) During 2005-06, the Ministry of Tribal Affairs has released an amount of Rs. 181.04 crore for the development of 1,624 forest villages in 5 States under Special Central Assistance to the Tribal Sub-Plan. The details of State-wise release are given below:

S. No. State Released Amount
(Rs. in crores)

1. Madhya Pradesh	56.07
2. Assam	40.57
3. Chhattisgarh	43.57
4. Gujarat	19.79
5. West Bengal	21.04
Total	181.04

(d) and (e) As per norms, all the forest villages in the various States are to be covered. It has been decided to make provision of funds at the average rate of Rs. 15 lakh per forest village.